

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**  
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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/236/ (IB)/2017  
**NAME OF THE PETITIONER(S)** : EXPRESS ROADWAYS PVT LTD  
**NAME OF THE RESPONDENT(S)** : CETHAR LTD  
**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
----- <b>REPRESENTATION BY WHOM</b> -----			

1. P.J. RISHIKESH  
TJ Sri Ganesh  
9884862677  
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For Respondent



**ORDER**

Counsel for petitioner called but absent. No representation. Counsel for respondent present and stated he could not obtain the proceedings in TCP 511/2017 which has already been initiated by the Division Bench on 16.6.2017 against this respondent. He sought time for filing the copy of the said order. Time extended at request. Put up on 10.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)